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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 36/252/HDB/2018
NAME OF THE COMPANY	Red Indian Software Tecknologies Pvt Ltd
NAME OF THE PETITIONER(S)	Red Indian Software Tecknologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ravichandra Mohan	Advocate	9966006658 mohan.ravichandra@ Sment.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.K.Ravichandran Mohan, learned counsel appearing for the
Petitioner/Applicant; orders reserved.


MEMBER (Judicial)